

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923 New Delhi

Ref: Docket No. 57/GT/2013

Date: 07.6.2013

To,
The Chief Engineer (Commercial),
NHPC Office Complex
Sector-33, Faridabad
Haryana-121003

Sir,

Subject: **Docket No. 57/GT/2013: Petition for revision of tariff of Uri hydroelectric station of NHPC for the tariff period 2009-14.**

With reference to the subject mentioned above, I am directed to request you to furnish the following information on affidavit, with advance copy to the respondents, latest by **21.6.2013**:

- (a) Proper justification needs to be submitted with respect to the following Additional capitalization :

Page	Item No.
19	B-1
43	B-3,4,5
50	B-2 to 4 (Approval of IB to be furnished) B-5 to 10 no justification has been given

2. Further action in this matter will be taken on receipt of the above information /clarification.

Yours faithfully,

Sd/-
(B. Sreekumar)
Deputy Chief (Law)